

Dr. B. D. Kalelkar, Industrial Adviser (Engineering) Ministry of Commerce and Industry, New Delhi.

Shri N. N. Tandon, Secretary.

SHRI BHUPESH GUPTA: May I know if the Government would consider any proposal for taking on this Committee representatives of the trade unions in the Railways?

SHRI O. V. ALAGESAN: The Committee has already been constituted and there is no idea of augmenting the membership of the Committee.

MODEL RULES UNDER THE PLANTATION LABOUR ACT

*75. SHRI S. N. MAZUMDAR: Will the Minister for LABOUR be pleased to state:

(a) how many State Governments have adopted the model rules framed in respect of the welfare measures provided for in the Plantation Labour Act;

(b) whether these rules have come into force in those States; and

(c) if so, from which date or dates?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a), (b) and (c). According to available information, 9 State Governments have published the draft rules under the Plantations Labour Act for criticism. They are expected to be finalised shortly. The other 2 State Governments concerned are taking steps to publish the draft rules.

CASES OF ILLEGAL GRATIFICATION IN THE ENGINEERING DEPARTMENT OF THE RAILWAYS

*76. MOULANA M. FARUQI: Will the Minister for RAILWAYS be pleased to state:

(a) the number of cases involving giving and receiving of illegal gratification detected in the Engineering

Department of each railway zone during each of the years 1952-53, 1953-54 and 1954-55; and

(b) how many persons were convicted on that account?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). A statement is placed on the Table of the House. [See Appendix X, Annexure No. 12.]

مولانا ایم - فاروقی : کیا 'گورنمنٹ' یہ

بتا سکتی ہے کہ ان مقدمات پر کتنا

خارج ہوا -

†[مولانا एस० फारुकी : क्या गवर्नमेंट यह बता सकती हैं कि इन मुकदमात पर कितना खर्च हुआ ?]

श्री ओ० वी० अलगेसन : खर्च के बारे में मेरे पास कोई इन्फार्मेशन नहीं है ।]

WILLINGDON HOSPITAL AND NURSING HOME

*77. SHRI M. GOVINDA REDDY: Will the Minister for HEALTH be pleased to state:

(a) the number of—

(i) doctors; and

(ii) nurses,

in attendance daily in the Willingdon Hospital and Nursing Home since it was taken over by Government;

(b) the average daily number of—

(i) out-patients; and

(ii) in-patients,

in that hospital during the same period; and

(c) whether expansion of the hospital and additional equipment and personnel therefor has since been sanctioned?

†Hindi transliteration.